

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC(LIQ.)/2/CHE/2024**  
**PETITION NUMBER : CP(IB)/88(CHE)/2022**  
**NAME OF THE APPLICANT : S Dehaleesan (RP) M/s. Malola  
Management Consulting Services Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Reg 33(1) & 34(1) of IBBI Reg, 2016  
r/w Rule 11 of NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

Case Heard.

List the matter for hearing on **22.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk